

DIVISION BENCH  
COURT - II

**O-219**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/72(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	EMAS EXPRESSWAY PRIVATE LIMITED
UNDER SECTION	SUB-SECTION (1) OF SECTION 66.

**Appearance (via video conferencing/physically)**

Ms. Madhuri Pandey, CS ] For the Petitioners

Mr. S. Channakeshva, Assistant Director ] For the RD (ER), MCA

**ORDER**

1. Leaned Authorized Representative for the Petitioner present. Mr. S. Channakeshva, Assistant Director from the office of the Regional Director (Eastern Region) MCA present in-person.
2. Notice was issued to Reserve Bank of India and none appears on behalf of the Reserve Bank of India.
3. In the event, none appears on behalf of the Reserve Bank of India, an appropriate order will be passed on the next date of hearing.
4. List this matter on **19<sup>th</sup> July, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**